

(b) the steps being taken by the Government to appoint displaced or local persons?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) and (b). Recruitment on Oil and Natural Gas Commission is made in accordance with the procedure prescribed in ONGC (Recruitment & Promotion) Regulations, 1980.

Almost all land acquisitions by ONGC are temporary acquisitions for which compensation is paid and the land is eventually restored to the owner with restoration charges paid or after restoring it to the original condition.

In accordance with the existing policy, no employment assistance is provided to the members of the family whose land is acquired. ONGC provides necessary financial assistance to the schemes formulated by the State Govt. for the rehabilitation of affected persons. The affected persons are also advised by ONGC to register their names with the local employment exchange so that they can be considered for employment as and when their names are sponsored for the vacancies in ONGC.

Cold Storage Unit at Hyderabad Airport

2071. SHRI J. CHOKKA RAO: Will the Minister of CIVIL AVIATION be pleased to state the action taken or proposed to be taken by the Government to provide a cold storage unit at Hyderabad airport for storing produce like fruits, flowers, vegetables etc., for export to foreign countries?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI HARMOHAN DHAWAN): The National Airports Authority has no cargo terminal at Hyderabad. The international air cargo complex at Hyderabad is managed by the

Andhra Pradesh State Trading Corporation.

Supply of Natural Gas in Bombay

2072. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether a project for distribution of natural gas in greater Bombay is under examination by the Government;

(b) if so, the details thereof and its estimated cost; and

(c) the time by which the project is likely to be implemented?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) to (c): Government have approved Gas Authority of India's proposal for the preparation of a Detailed Feasibility Report for the project to distribute Natural Gas to domestic, commercial and industrial consumers in Greater Bombay. According to preliminary estimates the project would cost Rs. 418 crores. The project would be implemented on approval of the Detailed Feasibility Report by Government.

Setting up of oil Refinery in Numaligarh, Assam

2073. SHRI MADHAVRAO SCINDIA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether there is a project under Government's consideration for the setting up of an oil refinery at Numaligarh in Assam;

(b) if so, the details thereof including its cost and capacity; and

(c) the steps taken to implement the same early?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALVIYA): (a) Yes, Sir.

(b) It is proposed to set up a grassroot refinery with an initial capacity of 3 MTPA at Numaligarh in Golaghat Distt. of Assam at an estimated cost of Rs. 1259.20 crores including foreign exchange component of Rs. 189.13 crores.

(c) The preliminary activities for implementation of the project have already been started by M/s IBP Co. Limited.

Setting up of solar power plant at Gaya In Bihar

2074. SHRI ISHWAR CHAUDHARY: Will the Minister of ENERGY be pleased to state:

(a) whether the Union Government have received representations regarding setting up of a power plant based on solar energy in Gaya/Bodhgaya (Bihar);

(b) if so, the details thereof; and

(c) the action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) and (b). Yes, Sir. It has been represented to the Union Government that a solar thermal power station may be set up at Gaya. The proposal involves the installation of a 2 x 30 MW capacity at a cost of over Rs. 200 crores.

(c) The proposal can be considered for implementation after the meteorological data required has been collected, the technology has been proved in Indian conditions, and all necessary in-puts have been tied up.

[*Translation*]

Survey of Parbati another projects in Himachal Pradesh

2075. SHRI MAHESHWAR SINGH: Will the Minister of ENERGY be pleased to state:

(a) the progress made so far in the survey-work of Parbhati Project of Himachal Pradesh and the time by which it is likely to be completed;

(b) the amount allocated by the Union Government in this regard for 1990-91;

(c) the names of the other projects in Himachal Pradesh for which survey work is being conducted alongwith the amount allocated for each of them for the year 1990-91; and

(d) whether any representations have been received in this regard, and if so, the details thereof and action taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI BABANRAO DHAKANE): (a) The survey work of Parvati Project is being done by the Government of Himachal Pradesh through HPSEB. As per information received from HPSEB the detailed investigation of Stage I (750 MW) is being taken up and the Detailed Project Report is likely to be completed by 1993-94. The investigation work of State II (800 MW) is in an advanced stage and likely to be completed in 1990-91. The Detailed Project Report for Stage III (400 MW) has been completed.

(b) The investigation of Parvati Project is being done by the State Government with Central assistance. The assistance for the year 1990-91 is being finalised, in consultation with the State authorities.

(c) The Hydroelectric projects under